POST OFFER PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE SHAREHOLDERS OF CAIRN INDIA LIMITED

Having its Registered Office at: 101, West View, Veer Savarkar Marg, Prabhadevi, Mumbai – 400 025

The details subsequent to the completion of the Offer made vide Public Announcement dated August 16, 2010 ("Public Announcement") and the corrigendum's to the same under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (the "Regulations"), by Twin Star Energy Holdings Limited ("TSEHL") and Vedanta Resources Plc ("Vedanta" and together with TSEHL the "Acquirers") to acquire up to 20.01% of the Voting Capital of Cairn India Limited at price of ₹ 355 per Equity Share, payable in cash is as follows:

1	Name of the Target Company	Cairn India Limited
2	Name of the Acquirer(s) including PACs	
	Acquirer No. 1	Twin Star Energy Holdings Limited
	Acquirer No. 2	Vedanta Resources Plc
	PAC No. 1	Sesa Goa Limited
	PAC No. 2	Sesa Resources Limited
3	Manager to the Offer	JM Financial Consultants Private Limited
4	Registrar to the Offer	Link Intime India Private Limited
5	Offer Details	
	a) Date of opening of the Offer	April 11, 2011
	b) Date of closing of the Offer	April 30, 2011
6	Details of the acquisition	

Sr. No.	Item	Proposed		Actuals	
		No. of Shares	% of Voting Capital#	No. of Shares	% of Voting Capital#
6.1	Offer Price in ₹	355		355	
6.2	Shareholding of Acquirer before PA	Nil	Nil	Nil	Nil
6.3	Shares proposed to be acquired under the Share Purchase Deed	767,680,827	40.00	767,680,827	40.00
6.4	Shares acquired in the Open Offer	383,985,368	20.01	155,033,172	8.08
6.5	Open Offer Size in ₹ crore	13,631.48		5,503.68	
6.6	Shares acquired after the Public Announcement	Nil	Nil	200,000,000	10.42
6.7	Post offer shareholding of Acquirers and PACs**	1,151,666,195	60.01	1,122,713,999	58.50
6.8	Pre-offer shareholding of the Public	714,211,152	37.21	714,211,152	37.21
6.9	Post offer shareholding of the Public*	745,788,748	38.86	774,740,944	40.37
6.10	ESOPs outstanding prior to offer opening	21,747,123	1.13	21,747,123	1.13

**On the completion of the Sale Transaction, the current Promoters would be declassified as Promoters of the Target Company as per the terms of the SPD*

 # Voting Capital as defined under the Letter of Offer

*** Assuming completion of acquisition of shares as per the terms of the SPD*

7. Payment of interest, if any, to the shareholders along with the details thereof: N.A.
8. Status of investor complaints received, if any: All investor queries received in relation to the Open Offer have been responded to.

The Acquirers, the PACs and their respective directors accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations.

This Announcement would also be available on SEBI's website www.sebi.gov.in

MANAGER TO THE OPEN OFFER	REGISTRAR TO THE OPEN OFFER
JM FINANCIAL	LINK INTIME INDIA PVT LTD
JM Financial Consultants Private Limited 141, Maker Chambers III, Nariman Point Mumbai 400 021 Tel.: +91-22 6630 3030; Fax: +91-22 2204 7185 Email: lakshmi.lakshmanan@jmfinancial.in **Contact Person: Lakshmi Lakshmanan**	**Link Intime India Private Limited** C-13, Panalal Silk Mills Compound L B S Marg, Bhandup (W), Mumbai 400 078 Tel.: +91-22 2596 0320; Fax: + 91-22 2596 0329 Website : www.linkintime.co.in Email: nilesh.chalke@linkintime.co.in **Contact Person: Nilesh Chalke**

Issued by JM Financial Consultants Private Limited for and on behalf of the Acquirers and the PACs. The term not specifically defined herein would have the same meaning as defined in the Public Announcement dated August 16, 2010 and / or the Letter of Offer dated April 1, 2011.

Place : Mumbai

Date : May 18, 2011

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